

FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF DYNAMIC HATCHERIES PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	DYNAMIC HATCHERIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24.03.2011
3.	Authority under which corporate debtor is incorporated / registered	Roc, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U05000WB2011PTC161169
5.	Address of the registered office and principal office (if any) of corporate debtor	NIL
6.	Date of closure of Insolvency Resolution Process	25.07.2023
7.	Liquidation commencement date of corporate debtor	25.07.2023
8.	Name and registration number of the insolvency professional acting as liquidator	Tarun Kumar Ray Regn No: IBBI/IPA-01/IP/P-01411/2018-19/12228
9.	Address and e-mail of the liquidator, as registered with the Board	Binayak, Flat-1, First Floor, 28/2B, K M Naskar Road, Kolkata-700040, Tarun.ray123@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	29C, Bentinck Street, 2nd Floor, Kolkata-700069 Cirp.dynamichatcheries@gmail.com
11.	Last date for submission of claims	24.08.2023

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench-I has ordered the commencement of liquidation of Dynamic Hatcheries Private Limited on **25.07.2023**.
The stakeholders of Dynamic Hatcheries Private Limited are hereby called upon to submit their claims with proof on or before 24.08.2023, to the liquidator at the address mentioned against **item No. 10**.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Place : Kolkata
Date : 27.07.2023

TARUN KUMAR RAY
Liquidator



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কলকাতা ১১ শ্রাবণ ১৪৩০ শুক্রবার ২৮ জুলাই ২০২৩ শহর সংস্করণ* ৪.০০ টাকা ১২ পাতা

পশ্চিমবঙ্গের বাইরে অতিরিক্ত বিমান মাণ্ডল ১ টাকা

আজকাল



কলকাতা শুক্রবার ২৮ জুলাই ২০২৩

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